

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/5072/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Suchandra Bhattacharjee,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati, the <sup>nd</sup> 22 July, 2022.

Sub:- **Commuted leave.**

Ref:- Your letter No. JKD/2022/3240 dated 19.07.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for 17 days from from 26.07.2022 to 11.08.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 26.07.2022 till the morning of 12.08.2022**, subject to submission of your medical documents along with leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been asked to hand over charge of your Court and office to the Addl. District & Sessions Judge, F.T.C., Karimganj and in his absence to the next senior most Judicial officer at the station before proceeding on leave.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-206/2013/5073-5074/A, dated** , 22-07-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information. A copy of the duly filled in application of the officer in prescribed format is enclosed herewith.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**